55

(e) the quantity of jute imported from Bangla Desh since its inception?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (d). The quantity and value of exports of raw jute and jute products during the period April 1971 to February 197 were as under:—

Quantity Value
(Tonnes) (Rs. Ctores)
Raw Jute 24.893 6.64
Jute Products 6.20, 0 240.23

- (b) Average export price of raw jute 1970-71—Rs. 2371 per tonne; 1971-72 (April,71-Feb.72) Rs. 2668 per tonne
- (c) Average export price of hessian per 100 yards: 1971-72—Rs. 94 1971-72 (April 71-Feb. 72) Rs. HI
- (e) No imports of jute have been made so far

## HILL STATION ALLOWANCE TO STAFF POSTED IGATPURI CENTRAL RAILWAY

1355. SHRI N. H. KUMBHARE: Will the Minister of RAILWAYS be plea sed to refer to the reply to Unstarred Question No. 779 given in the Rajya Sabha on the 29th May, 1972 and state:

- (a) whether Government have since considered the demand of the railway employees posted at Igatpuii. Central Railway for the grant of hill station allowance; and
  - (b) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). The matter is st ill under consideration at the Zonal Railwa>level and the same will be processed further when a reference is received in the Ministry of Railways.

## ASSISTANT REGISTRARS IN THE OFFICES OF INCOME-TAX APPELLATE TRIBUNAL

1356. SHRI N. H KUMBHARE: Will the Minister of 1 AW AND JUSTICE be pleased to state:

- (a) the number of posts of Assistant Registrars in the offices of the Income-Tax Appellate Tribunal in the country;
- (b) the number of these posts held at present by persons belonging to Scheduled CaMes arid Scheduled Tribes and whether full representation has been given to them on All India basis;
- (c) the number of pests filled so far by promotion of employees from Scheduled Castes and Scheduled Tribes according to the 40-point Roster, and
- (d whether adequate representation has been given to them in the promotion cadre, if not, what steps Government pro-po e to take to meet the shortfall in the reservation quota in promotion cadre?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): (a) and (b). There are 25 posts of Assistant Registrar in varrious Benches of the Income Tax Appellate Tribunal, out of which 17 post are filled up at present on regular basis. Out' of these seventeen 4 posts ate held by persons belonging to the Scheduled Castes and one post is held by a person belonging to Scheduled Tribe. Full representation has thus been given to these communities, according to the rules.

(c) and (d). As the post of Assistant Registrar is Class II (Gazetted), the rules in their case do not contemplate specific reservation of posts for persons belonging to the Scheduled Castes and Scheduled Tribes against the promotion quota, The question of taking any steps in this behalf does not, therefore, arise.

## रेलगाड़ियों में खान-पान की व्यवस्था

- 1357. श्री पंढरीनाथ सीता राम जी पाटिल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :
- (क) किस किस देश में चलती रेलगाड़ियों में लान-पान व्यवस्था चालू है;
- (ख) भारत में चलती रेल गाड़ियों में खान पान की व्यवस्था के लिए औसतन कितना प्रतिश्चत स्थान प्रयुक्त किया जाता है और इत